

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-1738**  
ANSWERED ON-29/07/2021

**GROWTH IN RENEWABLE ENERGY SECTOR**

1738. SHRIMATI SARMISTHA SETHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the rate of growth of renewable energy sector especially in solar and wind energy market; and  
(b) the steps being taken by the Government to encourage investment in the area of renewable energy sector?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) Installed solar energy capacity has increased from 2.63 GW in March 2014 to 42.33 GW in June 2021 i.e. growth of 16.09 times.

Similarly, installed wind energy capacity has increased from 21.04 GW in March 2014 to 39.49 GW in June 2021 i.e. growth of 1.87 times.

The total installed renewable energy capacity (excluding large hydro) has increased from 35.51 GW in March 2014 to 96.95 GW in June 2021 i.e. growth of 2.73 times.

(b) : The Government has taken several steps to encourage investment in the area of renewable energy sector in the country. These include:-

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Conducting skill development programmes to create a pool of skilled manpower for setting up, operation and maintenance of RE projects.

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